

CP NO.404/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : VINESH KUMAR SANGHAL AND ORS. V/s SHIVA CONTINENTAL PVT. LTD AND ORS.

SECTION : 241/242 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

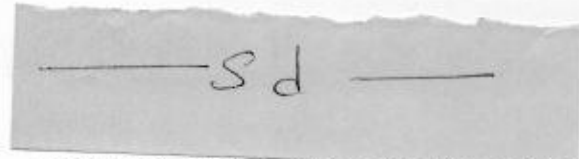
COUNSEL FOR PETITIONER : SH. GOPAL VERMA ALONGWITH SH. ASHISH CHAUDHARY, ADVS.

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The matter was taken up today through Video Conferencing.

None present online.

Accordingly, put up in the week commencing 17th March, 2021 before the Regular Court/ through Video Conferencing.



Dated : 17.12.2020

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Kavya Prakash Srivastava
(Stenographer)*